

HIGH COURT OF KARNATAKA AT BENGALURU
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 17TH APRIL 2017

Priority will be given to old cases

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	<p>Hon'ble Mr. Justice A.N.Venugopala Gowda</p> <p>Writ Petition (Service) upto 2013 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Labour and L-KSRTC) upto 2013 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petition (APMC) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>CRP, HRRP, LRRP and RPFC - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	10
2	<p>Hon'ble Mr. Justice G.Narendar</p> <p>Writ Petitions (S-KSRTC, Cinema, KDR, HRC, ULC and KVOA) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Labour and L-KSRTC) from 2014 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petition (Service) from 2014 - Preliminary Hearing/Admissions, Orders and Hearing</p>	23

	<p>Execution First Appeals and Execution Second Appeals (Single Bench matters) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	
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By Order of Hon'ble The Chief Justice,

**Sd/-
(P.N.Desai)
Registrar (Judicial)**

Date: 15.04.2017